

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 1605  
(TO BE ANSWERED ON THE 18<sup>th</sup> December 2023)**

**UFOS NEAR AIRPORTS**

1605. SHRI SUSHIL KUMAR GUPTA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has drawn any plan to meet the challenge of Unidentified Flying Objects (UFOs) near airports; and
- (b) if so, the details in this regard and precautionary measures taken so far?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): The safety regulator, Directorate General of Civil Aviation (DGCA), and the security regulator, Bureau of Civil Aviation Security (BCAS), have established stringent norms to ensure the safety and security of the aviation sector. DGCA publishes Civil Aviation Requirements (CARs) and BCAS issues AvSec orders and circulars in alignment with the guidelines set forth by the International Civil Aviation Organisation (ICAO).

Moreover, the Ministry of Home Affairs (MHA) has issued Standard Operating Procedures (SOP) through an Office Memorandum dated 10.5.2019. These SOPs specifically address the handling of threats posed by sub-conventional aerial platforms within the country, covering vital installations under the Central Government, including airports.

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